

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 24/TT/2018**

Subject : Approval of transmission tariff for Inter-State transmission lines connecting between Karnataka and other neighbouring States pertaining to Karnataka Power Transmission Corporation Limited.

Date of Hearing : 24.4.2018

Coram : Shri P.K. Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : Karnataka Power Transmission Corporation Limited

Respondents : Transmission Corporation of Andhra Pradesh Limited and 4 others

Parties present : Ms. Pratiksha Mishra, Advocate, KPTCL

**Record of Proceedings**

Learned counsel for the Karnataka Power Transmission Corporation Limited (KPTCL) submitted that the present petition is filed for approval of tariff for seven inter-State lines connecting between Karnataka and other neighbouring States such as Goa, Maharashtra, Andhra Pradesh, Tamil Nadu and Kerala.

2. The Commission directed the petitioner to submit SRPC approval for 110 kV S/C line from Konaje-Manjeshwar line on affidavit by 14.5.2018 with a copy to the respondents.

3. The Commission directed the respondents to file their replies by 25.5.2018 and the petitioner to file its rejoinder, if any, by 4.6.2018. The Commission further directed the parties to comply with the timeline specified and observed that no further extension of time will be granted.

4. The Commission also directed to list the petition on 7.6.2018.

By order of the Commission

sd/-  
(T. Rout)  
Chief (Law)  
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